

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) to (c) The Registrar of Newspapers for India publishes every year record of newspapers in the country. The earliest record of newspapers available is for the year 1957.

Advertisements for Government schemes

1201. SHRI DEREK O'BRIEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of Total cost incurred by Government on advertisements for Government schemes since 2014;
- (b) distribution of such Total cost, scheme-wise and year-wise; and
- (c) the details of projected cost for advertisements of Government schemes for the current year?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) to (c) The Bureau of Outreach and Communication (BOC) under the Ministry of Information and Broadcasting releases notices for tenders, auctions, recruitments etc. and also undertakes awareness campaigns and dissemination of information about the Government schemes and programmes through various media. During 2013-14 to 2019-20, the per sq. cm. rate of advertisements released in print media has increased from ₹ 42.31 to ₹ 62.13. However, the average per year print media space of advertisement given by BOC has gone down from 11.88 crore sq. cm. during the year 2009-10 to 2013-14 to 10.95 crore sq. cm. for 2014-15 to 2018-19.

Shortage of clean drinking water

1202. SHRI B. LINGAIAH YADAV:
DR. VIKAS MAHATME:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether there is an acute shortage of clean drinking water in rural/urban areas of the country and water from hand pumps are highly contaminated in these areas, if so, steps taken in this regard in the country, especially in States of Andhra Pradesh and Telangana;

(b) whether Government is providing financial and technical assistance to the State Governments to provide potable water to the rural population especially in Andhra Pradesh; and

(c) details of fund released to Arsenic and Fluoride affected States for installation of Community Water Purification Plants and commissioning of piped water supply schemes?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) A very large population have access to potable drinking water. As reported by States/UTs, as on 25.02.2020, 81.62% rural habitations having 77.30% population are fully covered with provision of 40 litre or more per capita per day (lpcd) and 15.39% rural habitations having 19.36% population are partially covered, i.e. with provision of less than 40 lpcd whereas 2.99% rural habitations having 3.35% population is having water sources with quality issues.

Rural water supply is a State subject. Government of India supplements the efforts of States/ UTs including Andhra Pradesh and Telangana by providing financial and technical assistance through the centrally sponsored scheme Jal Jeevan Mission (JJM) which aims at providing potable water to every rural household with Functional Household Tap Connection (FHTC) at service level of 55 litre per capita per day (lpcd) by 2024. The estimated outlay of the Mission is ₹ 3.60 lakh crore out of which Central share is of ₹ 2.08 lakh crore.

It is states who plan, approve and implement drinking water supply schemes. While allocating the fund under JJM to States/ UTs, 10% weightage has been given to the population residing in habitations affected by chemical contaminants including Arsenic and Fluoride affected habitations.

(c) In March, 2016 with the recommendation of NITI Aayog, an amount of ₹1,000 crore was released to various Arsenic and Fluoride affected States for installation of Community water purification plants and commissioning of piped water supply schemes.

Further, in March, 2017, National Water Quality Sub-Mission (NWQSM) was launched as a part of National Rural Drinking Water Programme (NRDWP), which has now been subsumed under Jal Jeevan Mission, to provide safe drinking water to 27,544 Arsenic/ Fluoride affected rural habitations in the country.

State-wise details of fund released to Arsenic and Fluoride affected States 'With recommendation of NITI Aayog' and under NWQSM is given in Statement.

Statement

State-wise details of fund released to Arsenic and Fluoride affected States 'With recommendation of NITI Aayog' and under NWQSM as on 25.02.2020

(₹ in crore)

Sl. No.	State	Released with the recommendation of NITI Aayog	Released under NWQSM
1	2	3	4
1.	Andhra Pradesh	21.26	25.74
2.	Assam	11.57	330.96
3.	Bihar	22.83	171.96
4.	Chhattisgarh	1.05	0.92
5.	Gujarat	0.89	-
6.	Haryana	2.66	16.91
7.	Jammu and Kashmir	0.47	-
8.	Jharkhand	1.50	38.72
9.	Karnataka	59.90	26.99
10.	Kerala	19.73	4.43
11.	Madhya Pradesh	15.85	4.41
12.	Maharashtra	24.08	18.79
13.	Odisha	2.00	1.12
14.	Punjab	39.35	98.01
15.	Rajasthan	431.29	1145.5
16.	Telangana	94.58	700.23
17.	Uttar Pradesh	13.39	49.95

1	2	3	4
18.	Uttarakhand	0.62	-
19.	West Bengal	236.98	1305.7
TOTAL		1000	3940.34

Source: IMIS, DDWS.

Release of balance funds under PMKSY

1203. SHRI Y. S. CHOWDARY: Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of balance funds to be released under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) to the State of Andhra Pradesh;

(b) whether Government is considering to release the balance funds under said scheme to the State shortly;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (d) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16. PMKSY has various components *viz.* Accelerated Irrigation Benefits Programme (AIBP), PMKSY -Har Khet Ko Pani (HKKP) including Command Area Development and Water Management (CADWM), Surface-Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of Water Bodies [Implemented by DoWR, RD & GR, Ministry of Jal Shakti], Per Drop More Crop (PDMC) [Implemented by Ministry of Agriculture and Farmers Welfare] and Watershed Development (WD) [Implemented by Department of Land Resources (DoLR)].

Central Assistance (CA) under various components of PMKSY is released from time to time as per eligibility under respective guidelines. Status with regard to release of funds to Government of Andhra Pradesh (AP) under various components of PMKSY is as under:

(i) Under PMKSY-AIBP & CADWM: 99 projects (and 7 phases) in the country were prioritised during 2016-17 including 8 projects of AP for completion in